

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

I.A.No.07/2017

In

C.P. No. 01/241(1)/242(4)/243(1)(B)/GB/2016

Shanta Prasad Chakravarty & Ors. ... Petitioners

-Versus-

M/S Bochapathar Tea Estate Pvt. Ltd. & Ors. ... Respondents

**Present:** Hon'ble Mr. Justice P K Saikia, Member(J)

**Date of Order: 17<sup>th</sup> May 2017.**

Name of the Company	M/S Bochapathar Tea Estate Pvt. Ltd. & Others
Under Section	241(1)/242(4)/243(1)(b)

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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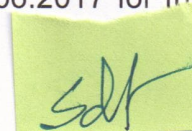
**ORDER**

I.A.No.07/2017

Heard Mr S. Binai, FCA, assisted by Mr A. Baruah, learned Advocate appearing on behalf of applicants/respondent Nos.5 & 6. Also heard Mr A.K. Roy, FCS for the petitioners.

2. However, hearing could not be concluded today because of paucity of time.

3. In view of the above, list this matter on 15.06.2017 for further hearing along with connected proceeding.



Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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